

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ROYALOK STEELS PRIVATE LIMITED

1.	Name of corporate debtor	Royalok Steels Private Limited
2.	Date of incorporation of corporate debtor	04/04/2003
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies-Hyderabad-Telangana
4.	Corporate identity No./ Limited Liability identity No. of corporate debtor	U27106TG2003PTC040783
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	406B, South East, United Avenue Apartments, Ameerpet, Hyderabad, Telangana Principal Office: A-104, 1st Floor, Subham Centre Housing Society, Chakala, Andheri East, Mumbai-400099
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	270 days ended on 26.04.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	22.01.2021 (Intimation received on 22.03.2021)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Rajkumar Mahto. Registration Number: IBBI/IPA-002/IP-N00723/2018-2019/12209
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Krishna Kewal housing Society Building No. O/16, 4 th Floor, Kondhwa Khurd, Near Domino's Pizza, Pune-411048, Maharashtra. Email: mahraj कुमार@gmail.com Telephone No. 7709266764
10.	Address and e-mail to be used for correspondence with the liquidator	84, Dholakwala Building, Off No.18, 3 rd Floor Janmabhoomi Marg, Fort-400001
11.	Last Date For Submission Of Claims	23rd April 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal Hyderabad has ordered the commencement of liquidation of the Royalok Steels Private Limited on 22.01.2021 intimation received on 22.03.2021.

The stakeholders of Royalok Steels Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd April, 2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms for submission of claims can be downloaded from the following link: <https://www.ibbi.gov.in/home/downloads>. Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of the Liquidator:




Rajkumar Mahto
Liquidator for Royalok Steels Private Limited
IBBI/IPA-002/IP-N00723/2018-2019/12209

Date : 24-03-2021

Place: Mumbai